

(2022) 09 AHC CK 0027

Allahabad High Court

Case No: Criminal Miscellaneous Bail Application No. 51323 Of 2021

Anand Giri Alias Ashok Kumar
Chotiya

APPELLANT

Vs

State Of U.P. And Another

RESPONDENT

Date of Decision: Sept. 9, 2022

Acts Referred:

- Indian Penal Code, 1860 - Section 107, 120B, 306
- Code Of Criminal Procedure, 1973 - Section 161, 439

Hon'ble Judges: Sanjay Kumar Singh, J

Bench: Single Bench

Advocate: Vineet Vikram, Imran Ullah, G.S. Chaturvedi, Anurag Kumar Singh, Sanjay Kumar Yadav, Shiv Kumar Pal, Alok Kumar Dubey, Saumitra Dwivedi, Vinay Prakash Shukla, Rishi Shankar Dwivedi, Niraj Tiwari

Final Decision: Dismissed

Judgement